

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:2878
ANSWERED ON:15.03.2010
STATUS OF SCS
Lal Shri Kirodi ;Saroj Smt. Sushila

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government proposes to constitute a Committee to make an assessment of the progress made by the Scheduled Castes benefits accruing to them and the social commitments fulfilled towards them;
- (b) if so, the details thereof; and
- (c) the steps taken/being taken by the Government to bring them in the mainstream of the society?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (D. NAPOLEON)

- (a) Presently, no such proposal is under consideration of the Government.
- (b) Does not arise.
- (c) There is a Committee for effective co-ordination to devise ways and means to curb offences of untouchability and atrocities against Scheduled Castes/Scheduled Tribes and effective administration of the Protection of Civil Rights Act. 1955 and the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act 1989. Government of India is implementing various schemes for educational, economic and social, empowerment of the Scheduled castes. Progress of the schemes is reviewed from time to time